

F.No. 01(03)/Roster/CESTAT/2020  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 5.3.2020

**ORDER NO. 38 of 2020**

Hon'ble President is pleased to partially modify the roster order no. 268 of 2019 and 33 of 2020 for CESTAT, New Delhi as follows.

On **13.3.2020 at 2.30 p.m.** Sh. Anil Choudhary, Hon'ble Member (Judicial) and Sh. C. L. Mahar, Hon'ble Member (Technical) will hear the following part heard matters:-

ST/50671/2014, ST/51112/2014

ST/51743/2016

By order,




**(Bineesh Kumar K.S.)**

**Registrar**

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



**Asst. Registrar**